

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

**NOTIFICATION**

No.: 172

Dated: 11-11-2020

It is notified for the information of all concerned that the following criteria is laid down for selection of candidates against the posts of Counselors advertised by this office vide Notification 03 dated 26.06.2020:

**A) Written Test of 75 Marks:**

There shall be online computer based objective type written test of 75 questions, each question of 01 mark, and shall be of 90 minutes duration.

**Pattern of question paper shall be as under:**

The Question paper shall comprise of five Parts of the following description:

**Part-I:** 30 Questions related to the domain subjects = 30 marks.

**Part-II:** 15 Questions related to General English = 15 marks.

**Part-III:** 10 Questions related to the Current Affairs = 10 marks.

**Part-IV:** 10 Questions related to Aptitude = 10 marks.

**Part-V:** 10 Questions related to Elementary Knowledge of Computers = 10 marks.

**Syllabus for the Written Test:**

**Part-I** shall contain 30 questions related to domain subjects of PG level equally distributed among the subjects of Social Science, Social Welfare, Sociology, Clinical Psychiatry, Psychology and Philosophy.

**Part-II** shall contain 15 questions of general English related to the grammar with special focus on Articles, Verbs, Tenses, Prepositions, Voice, Synonyms, Antonyms or Punctuations etc., and factual understanding of events, dates, people, idioms or phrases etc.

**Part-III** shall contain 10 questions related to the current affairs.

**Part-IV** shall contain 10 questions related to the aptitude towards marriage institutions, skills of reconciliation and child custody.

**Part-V** shall contain 10 questions related to the knowledge of basic concept about computer systems.

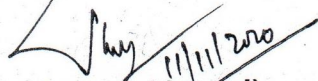
**B) Viva-Voce- 20 marks.**

Candidates shall be called for interview/viva-voce on their performance/merit in the written test in the ratio of 1:10.

C) **There shall be five marks of experience:**

The five marks for the experience which shall be assigned in the following manner:

For one year of experience	01 mark
For two years of experience	02 marks
For three years of experience	03 marks
For four years-of experience	04 marks
For five years or above experience	05 marks



(Jawad Ahmed)

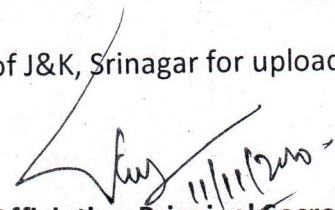
Officiating Principal Secretary to  
Hon'ble the Chief Justice

No. 534-44/PSY - 520

Dated: 11-11-2020

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Director, State Judicial Academy, Jammu.
5. Registrar IT, High Court of J&K, Jammu.
- 6-7 Registrar Judicial, High Court of J&K, Srinagar/Jammu.  
.....for information.
8. Secretary to Hon'ble Mr. Justice Tashi Rabstan for information of his Lordship.
9. Secretary to Hon'ble Mr. Justice Snjeev Kumar for information of his Lordship.
10. Director Information, Jammu with the request to publish the above Notification at least in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
11. Central Project Coordinator e-Courts, High Court of J&K, Srinagar for uploading the same on the website of the High Court of J&K.



Officiating Principal Secretary to  
Hon'ble the Chief Justice